



सीमा शुल्क प्रधान आयुक्त का कार्यालय  
OFFICE OF THE PRINCIPAL COMMISSIONER OF CUSTOMS  
हवाई अड्डा और एयर कार्गो कॉम्प्लेक्स आयुक्तालय  
AIRPORT AND AIR CARGO COMPLEX COMMISSIONERATE  
देवनहल्ली, बेंगलूर /DEVANAHALLI BENGALURU- 560300.

**PUBLIC NOTICE NO.44/2020-DATED:17.08.2020**  
**DIN: 20200872MP00002DE024**

**Subject: - Rollout of CSB IV in Express Cargo Clearance System (ECCS)-  
Reg.**

Attention of the Courier Companies, Custodians, Importers, Exporters and all other Stakeholders is invited to the Public Notice No.26/2020, dated.11.05.2020, issued by this Commissionerate, informing roll out of Express Cargo Clearance System (ECCS), application for Courier export consignments.

2. Further attention is also invited to the Public Notice No.42/2020, dated.22.07.2020, issued by this Commissionerate, wherein rollout of Courier Shipping Bill V (CSB V) in Express Cargo Clearance System ('ECCS' for short) with effect from 27.07.2020 was informed. In continuation of the said Public Notice, it is hereby notified that **Courier Shipping Bill IV (CSB IV)** will be rolled out in ECCS, starting from **17.08.2020** onwards. All concerned dealing with export consignment through Courier mode are required to file CSB IV online in ECCS, from specified date i.e.,17.08.2020.
3. The procedure for export would be as prescribed under the Courier Imports and Exports (Electronic Declaration and Processing) Regulations, 2010 as amended, and other relevant provisions of the Act, Public Notice No.26/2020 dated 11.05.2020, and other Notifications, Circulars, Public Notices etc as notified from time to time.
4. All the Custodians and Authorized Couriers are hereby advised to provide the details of any flights to be registered in ECCS, by email to [courier-bacc@gov.in](mailto:courier-bacc@gov.in) by 17.08.2020.
5. Action to be taken in terms of decisions conveyed in this Public Notice should be considered as Standing Order for the purpose of Officers.

6. The above is brought to the notice of all the concerned. Difficulties, if any, may be brought to the notice of Deputy Commissioner (Courier), 080-667856602/080-66785640, E-mail:-courier-bacc@gov.in.



(ASHOK)

PRINCIPAL COMMISSIONER

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**Copy submitted to:**

The Chief Commissioner of Customs, Bengaluru Zone, C.R. Building, Bengaluru

**Copy to:**

- 1) All the ADCs/JCs/DCs/ACs, Airport & ACC Commissionerate, Bengaluru
- 2) Federation of Karnataka, Chamber of Commerce & Industry (FKCCI), No.9996, Kempegowda Road, Gandhinagar, Bengaluru
- 3) Bangalore Customs Brokers Association, No.71, Cargo Village, B-Block, Bengaluru International Airport, Devanahalli, Bengaluru
- 4) All Airlines through Association.
- 5) Federation of Indian Export Organization (FIEO), Ist Floor, VITC Building, Kasturba Road, Bengaluru
- 6) All Custodians.
- 7) Bengaluru Customs Website
- 8) Notice Board.
- 9) All Courier Agencies Operating at Bengaluru (through Courier Association)
- 10) Master file.